

DIVISION BENCH

ITEM NO.163

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA NO.119/2023, IA NO.129/2023 & IA NO.144/2023
IN CP (IB) NO.17/ALD/2022**

CORAM:

**1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	NOBLE CO-OPERATIVE BANK V/S GARVIT INNOVATIVE PROMOTERS LIMITED
UNDER SECTION	9 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Govind Bhardwaj with
Sh. Ashwarya C. Jha, Advs.

: For Applicant/ IRP in all IAs

ORDER

- 1.** Ld. Counsel representing the IRP is present through VC and states that the appeal arising out of the order passed by this Adjudicating Authority is before the Hon'ble NCLAT by way of Company Appeal (AT) (Ins.) No.389/2023.
- 2.** In view of the aforesaid position, the matter is adjourned for further hearing on 22nd March, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

19th February, 2024

*Kavya Prakash Srivastava
(Stenographer)*